

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No. 2976-81/91

(18)

New Delhi this the 27th day of February, 1997.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)
Hon'ble Shri R.K. Ahooja, Member (A)

1. Shri A.K. Bhatia
s/o Sh. H.L. Bhatia,
r/o BF-43, Janakpuri, N/Delhi
2. Shri Ravi Mohan
s/o Shri O.P. Jayana,
r/o 1479, Laxmibai Nagar, New Delhi.
3. Shri O.P. Arora,
s/o late Shri Tirath Ram
r/o 14-B, LIG Flats, Rajauri Garden,
New Delhi.
4. Sh. N.K. Jain
s/o Shri P.R. Mittal,
r/o 2-C/37, New Rohtak Road,
New Delhi-5
5. Shri A.K. Chakravarti,
s/o Sh. Jamini Mohan Chakravarti,
r/o W.1,2,3 Rajauri Garden,
New Delhi.
6. Shri A.K. Sharma,
s/o Sh. V.D. Sharma
r/o C-2/2, Ring Road, New Delhi.

... Applicants

(None for the applicants)

Vs.

1. Lt. Governor through the Chief Secretary
Delhi Administration, 5, Alipore Road, Delhi.
2. The Chairman,
Union Public Service Commission,
Shahjahan Road,
New Delhi.
3. The Secretary (I&F)
Delhi Administration,
5/9 Under Hill Road, Delhi.
4. Irrigation and Flood Department
through the Chief Engineer (I&F)
Delhi Administration, IVth Floor,
ISBT Bldg. Kashmere Gate, Delhi.

... Respondents

(By Advocate Shri Arun Bhardwaj through
proxy counsel Shri Raj Singh.)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

None for the applicants even on the second call.

We note that none had appeared even on the last dates.

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i.e. 25.2.1997, 10.1.1996 and this ^{case} remained on Board from
16.2.1996. In the circumstances, this D.A. is dismissed for
default and non prosecution.

R.K. Ahooja
(R.K. Ahooja)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

(19)